

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,**

**PRINCIPAL BENCH**

**NEW DELHI**

**Competition App.(AT) No.26 of 2018**

**IN THE MATTER OF:**

Ghaziabad Development Authority

...Appellant

Vs

Competition Commission of India & Ors.

....Respondents

Present: For Appellant:

For Respondents:

**ORDER**

**24.03.2021:** Let the Fixed Deposit Receipt be renewed for another period of six months from the Date of Maturity.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

**Bm/gc**